

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 2219 TO BE ANSWERED ON: 29.07.2022

Requirement of Fertilizers

2219. SHRIMATI SUMALATHA AMBAREESH:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether considering the stress to increase in agricultural output, the requirement of fertilizers has been increasing in the country;
- (b) if so, the details thereof;
- (c) whether there is a huge gap between the requirement and availability of fertilizers in the country and if so, the details thereof; and
- (d) the steps taken/proposed to be taken by the Government to meet the requirement of fertilizers in the country?

ANSWER

MINISTER OF STATE FOR CHEMICALS AND FERTILIZERS
(SHRI BHAGWANTH KHUBA)

(a) & (b): No Sir. Demand of fertilizers during the last five years has remained uneven among different product groups of fertilizers.

(c) & (d): No Sir. The demand of fertilizer in the country has remained comfortable during the ongoing Kharif 2022 season. Further, following steps are taken by the Government every season to meet the adequate and timely requirement of fertilizers in all the States.

- i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers.
- ii. On the basis of requirement projected, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- iii. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);

- iv. The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
- v. Regular Weekly Video Conference is conducted jointly by DA&FW and DoF with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments.
- vi. The gap between demand (requirement) and production for Urea & other fertilizer is met through imports. The import for the season is also finalised well in advance to ensure timely availability.

Further, Government of India has mandated the revival of Ramagundam (Telangana), Gorakhpur (UP), Sindri (Jharkhand) and Talcher (Odisha) units of Fertilizer Corporation of India (FCIL) and Barauni (Bihar) Unit of Hindustan Fertilizer Corporation Ltd (HFCL) through Joint Venture Company (JVC) of nominated PSUs by setting up new ammonia-urea plants of 12.7 LMTPA capacity each. Ramagundam and Gorakhpur plant have already been commissioned. Cabinet in its meeting held on 21.05.2015 inter-alia approved setting up of New urea plant of 8.646 LMTPA capacity in the existing premises of BVFCL, Assam which has been notified by Department of Fertilizers vide OM dated 12.06.2015.
